

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 192 of 2016 &
IA Nos. 408, 409 & 410 of 2016**

Dated : 12th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Vidarbha Industries Power Ltd.
Vs.**

... Appellant(s)

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Raunak Jain for R-2

ORDER

We have heard learned counsel for the parties.

Learned counsel for the parties may file written submissions on or before 19.09.2016 after serving copy on the other side.

List the matter for further hearing on **23.09.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt